

Office of the District & Sessions Judge, Ghaziabad.

Date : 19-08-2020

(Order No. 335 /2020)

In view of the reports of Chief Medical Officer Ghaziabad and Incident Commander/City Magistrate Ghaziabad dated 19-08-2020 that Smt. Rajni Advocate District Court, Ghaziabad has been found corona positive and vide aforesaid reports Chief Medical Officer Ghaziabad and incidental Commander/ City Magistrate, Ghaziabad have opined for 24 hours closure of Civil Courts Ghaziabad for complete sanitization of Court Campus.

In this regard Hon'ble Court vide letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 regarding Mechanism / Modalities for opening of Civil Courts subordinate to Hon'ble High Court in para 15 has provided as follows:

" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Outlying court should be closed for particular period, then the District Court / Outlying Court may be closed for the said period and intimation mentioning the specific reason may be sent to Allahabad High Court."

And in continuation of aforesaid letter Hon'ble high Court has directed vide letter No. 1298 /LXXXVI I-CPC/e-Courts/Allahabad/Dated : 28 July 2020 that in respect of District & Outlying Courts declared as containment zones or are closed under para 14 or under para 15 of the guidelines issued vide letter no. 1117/LXXXVI ICPC/e-Courts/Allahabad dated 03.06.2020, as mentioned below in Point No-01,13 and 24 are as follows-

"1. The following Parent Courts and Courts dealing with Special Jurisdiction shall take up the matters through the video conferencing as detailed below:

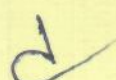
- a) Sessions Judge
- b) Courts dealing with Special Jurisdiction.
- c) Chief Judicial Magistrate
- d) Civil Judge (SD)
- e) Civil Judge (J.D)"

13. Necessary application received through email or pending records / application be provided to such judicial officer conducting court proceeding through video conferencing from residential office.

24. It is clarified that the entry of the Learned Counsel/ Litigant" in the court complex shall be strictly prohibited. "

Hence in compliance of mandate contained in para 15 of Hon'ble Court's letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 and letter No. 1298/LXXXVII-CPC/e-Courts/ Allahabad/ Dated 28-07-2020 for complete sanitization of Court campus all the Courts shall remain closed for 24 hours i.e. on 20-08-2020. Meanwhile complete sanitization of Court Campus and chambers of Advocates be done under supervision of Shri Abhishek Srivastava, Addl. District & Sessions Judge, Court No. 10, Ghaziabad/Officer-in-charge Nazarat and Sri Ratnesh Deep Kamal Anand, Chief Judicial Magistrate, Ghaziabad and submit report by 21-08-2020 before 10 A.M..

Cases fixed on 20-08-2020 shall be taken on 01-10-2020 for hearing excluding Bail Applications.

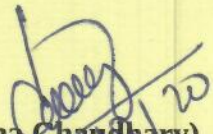


As the entry of the Learned Counsel/ Litigant/ Court Staff/ Judicial Officers and others in the court complex is strictly prohibited. The hearing of urgent matters shall take place through video conferencing from the residential office of the Judicial officers. Separate time slot and Video link be provided to the judicial officers and advocates.

Nodal Officer(Computers) is directed to make necessary arrangements for connectivity to ensure the compliance of Hon'ble High Court's direction dated 28.07.2020.


Information be sent to the Hon'ble High Court Allahabad and also be uploaded on the official website of District Court, Ghaziabad.

Inform all concerned accordingly.


(Beena Chaudhary)
I/c District & Sessions Judge,
Ghaziabad
District Judge
Ghaziabad

Copy to:-


- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Sec. D.L.S.A. Ghaziabad.
- 7- Bar Association Ghaziabad.
- 8- D.G.C. Criminal Ghaziabad.
- 9- Joint Director Prosecution Ghaziabad
- 10- District Information Officer, Ghaziabad.
- 11- System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.


(Beena Chaudhary)
I/c District & Sessions Judge,
Ghaziabad.
District Judge
Ghaziabad

Office of the District Judge, Ghaziabad.

Time Slot- 11.00 AM TO 01.00 PM - 20-08-2020 For video conferencing from residential offices of respective courts	
COURT NAME	LINK
SESSIONS COURT, GHAZIABAD	https://meet.jit.si/sessioncourtghaziabad
SC/ST Act COURT, GHAZIABAD	https://meet.jit.si/scstcourtghaziabad
EC ACT COURT, GHAZIABAD	https://meet.jit.si/ecactcourtghaziabad
GANGESTER COURT, GHAZIABAD	https://meet.jit.si/gangstercourtghaziabad
NDPS COURT ,GHAZIABAD	https://meet.jit.si/ndpscourtghaziabad
POCSO COURT ,GHAZIABAD	https://meet.jit.si/pocsocourtghaziabad
CJM COURT, GHAZIABAD	https://meet.jit.si/cjmcourtghaziabad
CJ (SD) COURT, GHAZIABAD	https://meet.jit.si/cjsdcourtghaziabad
CJ (JD) COURT, GHAZIABAD	https://meet.jit.si/cjjdcourtghaziabad

Note:- A dedicated e-mail Id urgent.districtjudgeghaziabad@gmail.com has been created for the purpose of filing of urgent matters.


I/c District Judge
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